

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00021/15 Date of Order : 04/02/2016</p> <p>Mr J.K. Mishra, Counsel for applicant. Mr K.S. Yadav, Counsel for respondents.</p> <p>Apparently, the desired relief has been granted and both sides agree that OA has rendered <i>infructuous</i>. Accordingly, OA is disposed of as having rendered <i>been</i> <i>infructuous</i>.</p> <p style="text-align: right;">✓</p> <p style="text-align: right;">[Dr K.B. Suresh] Member (J)</p> <p>ss</p>